

GIRIDIH JUDGESHIP

Reference: Hon'ble High Courts Letter no: 260/R&S dated: 16.08.2022

Subject: Information regarding Institution Disposal and Pendency of Commercial Court.

Sl	Name of Court	No of cases pending on the 1 st day of Month	No of cases Instituted during the Month	Total cases pending in the court on the last day of the Month	No of cases Disposed during the month	Average no of days taken to decide the case
1	Sri Soumendra Nath Sikdar District & Addl Sessions Judge III cum Commercial Court	01	00	01	00	NA
2	Sri Ashok Kumar No III A.C.J.M cum Sub Judge I cum Commercial Court	00	00	00	00	NA

Note: Only 01 case pending the Judgeship (Original Suit no 50/2017) received from Dhanbad Judgeship on 16.07.22, Commercial Court established on 13.06.2022 at Giridih.